

Form 1 (Punjab)
List of cases e-filed during the month of October, 2022

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of October, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of October, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of October, 2022						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		PATIALA	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	31	ARB	4
2	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	31	Civil Suit	1
3	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	13	ARB	2
4	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	13	Civil Suit	0
5	ADJ	Chandigarh	Sh.Narender, ADJ	16	Civil Suit	1
6	ADJ	Chandigarh	Sh.Jagdeep Sood, ADJ	22	ARB	3

Form 5 (Punjab) List of cases in which Case Management Hearing was held during the month of October, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
	Sh. Atul Kasana, Addl. District & Sessions Judge, Moga.	Moga	CS/9/2018	Balwinder Singh Vs. Darshan Singh	Sh. Vinay Kashyap Adv. for Plaintiff Sh. S.K Jaisawal Adv. for respondent 1. Sh. Harjit Singh Adv. For respndent 2.	27.04.2018	11.10.2022
		Moga	CS/8/2017	Punjab State Co-operative supply and marketing Fed. Vs. M/s Amin Chand Madan Lal	Sh. S.K Jaiswal, Adv. For plaintiff Sh. Varinder Garg, Adv for respondent.	06.03.2017	20.10.2022
		Moga	Commercial/1/2022	Punjab State Co-Operative Supplies Vs. M/s Ravndra Trading Pvt. Ltd.	Sh. S.K Jaisawal Adv. For plaintiff	31.10.2022	31.10.2022
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Ms.Anshu Shukla, ADJ	Chandigarh	707/2022	Ratinder Singh Sayian Walia Vs. The Pb State Civil Supply	Sh. Rakesh Kumar Sharma	07-10-2022	07-10-2022
2	Ms.Anshu Shukla, ADJ	Chandigarh	709/2022	Roshan Rajdeep Tollways ltd Vs Secretary	Sh. Parveen Kumar Moudgil	10-10-2022	10-10-2022
3	Ms.Anshu Shukla, ADJ	Chandigarh	720/2022	State of Punjab Vs Ashok Kumar	Sh. G.P	14-10-2022	14-10-2022
4	Ms.Anshu Shukla, ADJ	Chandigarh	730/2022	Rohan Rajdeep tollways Ltd Vs. State of Punjab	Sh. Parveen Kumar Moudgil	21-10-2022	21-10-2022
5	Ms.Anshu Shukla, ADJ	Chandigarh	02/2022	Ankur Sharma Vs. Chaupal	Sh. Sachit Khurana	20-10-2022	20-10-2022
6	Sh.Jaibir Singh, ADJ	Chandigarh	CIVIL SUIT/14/2022	M/S THE GREEN TREE APPAREL & ORS. V.S M/S ANANT DESIGNER PLTD.	Sh. Dinesh Madra for plaintiff and Sh. R.S. Rajpur for defendants	12.10.2022	12.10.2022
7	Sh.Jaibir Singh, ADJ	Chandigarh	CIVIL SUIT/16/2022	ALLENERS MEDICAL SYSTEMS VS. M/S EPICOR SOFTWARE CORP.	Sh. Sanjeev Trikha for plaintiff and Sh. Rohan Mittal for Defendant No. 1, Sh. Gagandeep Singh for defendant No. 2	03.2017/ 20.10.20	20.10.2022
8	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/731/2022	M/S MANCHANDA AUTO VS. TVS CREDIT SERVICES LTD. AND ANR.	Sh. Abhishek Khullar for applicants/objectors	26.10.2022	26.10.2022
9	Sh.Jaibir Singh, ADJ	Chandigarh	CIVIL SUIT/18/2022	M/S U.K. BISHWAS VS. LION SERVICES LTD. & ORS.	Sh. Paras Money Goel for plaintiff and Ms. Seema Tiwari for Defendant No. 1, Dr. Anand Kumar for defendant No. 2&3	07.2020/ 28.10.20	28.10.2022

10	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/574/2017	M/s Chamkor Rice and General Mills Vs. Punjab State Civil Supplies Corporation Ltd	Sh. Vishal Sodhi counsel for petitioner and Sh. Ashok Sharma Counsel for Resp. No. 1 and 2	04.07.2017	01.10.2022, 28.10.2022
11	Sh.Jaibir Singh,ADJ	Chandigarh	CS/2/2022	Novex Vs. Hayat Regency	Sh. Pardeep Bedi Counsel for plaintiff and Sh. Sanjeev Sharma counsel for defendants	08.04.2022	03.10.2022
12	Sh.Jaibir Singh,ADJ	Chandigarh	CS/10/2022	M/s Dredgining corporation of india Ltd Vs. The Punjab State Industrial Development Corporation	Sh. Sunil Kumar Ojha Counsel for plaintiff and Sh. Vikas Mohan Gupta counsel for defendant No. 1, Sh. Sunny Kumar Ld. GP for defendant No. 2	26.09.2022	10.10.2022
13	Sh.Jaibir Singh,ADJ	Chandigarh	CS/11/2022	M/s Dredgining corporation of india Ltd Vs. The Punjab State Industrial Development Corporation	Sh. Sunil Kumar Ojha Counsel for plaintiff and Sh. Vikas Mohan Gupta counsel for defendant No. 1, Sh. Sunny Kumar Ld. GP for defendant No. 2	26.09.2022	10.10.2022
14	Sh.Jaibir Singh,ADJ	Chandigarh	Arb./821/2021	Dhaliwal Oil Carrier Vs. HPCL	Sh. R.K. Syal counsel for appellant and Sh. Parveen Sharma counsel for respondent	30.11.2021	11.10.2022
15	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/514/2021	State of Punjab Vs. Rohan and Rajdeep Infrastructure	Sh. Piyush Kant Jain counsel for petitioner and Sh. Ramanjit Singh counsel for respondent.	31.03.2021	12.10.2022
16	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/645/2022	Puri Oil Mills Ltd Vs. State of Haryana	Sh. Vinay Kashyap for petitioner and Sh. Priyanshu Chaturvedi for Respondent No. 1, 2 and 3, Sh. Ravinder Singh Punia for respondent No. 3	17.09.2022	20.10.2022
17	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/389/2022	CSJ Infrastructure Pvt Ltd Vs. M/s Ayaan foods	Sh. Akshay Mittal for petitioner and Sh. Mohit Sareen for respondent	28.04.2022	21.10.2022
18	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/768/2017	Punjab Small Industries Vs. M/s Anil and Company	Sh. R.C. Sharma for petitioner and Sh. P.S. Rana for respondent No. 1	24.10.2017	21.10.2022
19	Sh.Jaibir Singh,ADJ	Chandigarh	Ex/22/2021	M/s Anil & Co. Vs. Punjab Small Industrial & Export Corporation Ltd	Sh. R.K. Syal for DH and Sh. Vaneesh Khanna for Jds.	11.01.2021	21.10.2022
20	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/11/2021	Vikson Security Pvt. Ltd Vs. Neha Gupta	Sh. P.K. Kukreja for appellant and Sh. Paras money goel for Respondent No. 1, 2 and 3, Sh. Deepak Bhargava for respondent No. 2 & 3 Respondent	06.01.2021	27.10.2022
21	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/115/2018	Christian Medical College Vs. M/s Inder Mohan Singh	Sh. Vivek Mohan Sharma for petitioner and Sh. R.K. Syal for Respondent No. 1	01.03.2018	27.10.2022
22	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/118/2018	Chiristian Medical College Vs. M/s Inder Mohan Singh	Sh. Vivek Mohan Sharma for petitioner and Sh. R.K. Syal for Respondent No. 1	01.03.2018	27.10.2022
23	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/217/2018	M/s Sudarshan Rice mills Vs. Punjab State Supplies Corporation Ltd	Sh. Kanwaljit Singh for petitioner and Sh. Keshav Kataria for Respondent No. 1 & 2	10.04.2018	27.10.2022
24	Sh.Jaibir Singh,ADJ	Chandigarh	Ex/1216/2017	Jai Bhushan Malik Vs. State of Punjab	Sh. N.S. Rana for DH and Sh. Sunny Kumar for JD	14.07.2017	31.10.2022
25	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/710/2022	M/s NHAJ Vs. M/s G.R. Infraprojects Ltd	Sh. C.S. Chauhan for applicant and Sh. Amandeep Singh for respondent.	11.10.2022	31.10.2022
26	Sh Narender ADJ,	Chandigarh	COMMERCIAL SUIT 1/2	COPENHAGEN HOSPITALITY VERSUS AR IMPEX	SH. MAANVINDER SINGH	07.01.2022	03.10.2022
27	Sh Narender ADJ,	Chandigarh	CS 4/2022	VISHAL JINDAL VERSUS GIRDHARI LAL JINDAL	SH. AJAY MEHRA	22.08.2022	14.10.2022
28	Sh Narender ADJ,	Chandigarh	ARB 596/2016	FARID COTTON VERSUS THE MANAGING DIRECTOR	SH SAHIL	08.11.2016	14.10.2022
29	Sh Narender ADJ,	Chandigarh	CS 1/2016	LANCER PHARMACEUTICALS VERSUS KARBSON	SH. VIKAS JAIN	12.04.2016	15.10.2022
30	Sh Narender ADJ,	Chandigarh	ARB 1790/2019	GOLDEN INDIA VERSUS KOTAK MAHIDRA	SH. AMIT SHARMA	20.12.2019	18.10.2022
31	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/209/2019	M/s BRAR RICE VS PB STATE	Adv Sukhwinder Singh	06.03.2019	27-10-2022
32	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/272/2018	BRIJ SHARM A VS SHRI RAM TRANSPORT	Ms. Sumanjit Kaur	26.04.2019	14-10-2022
33	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/1305/2019	CROP CHEMICAL VS PB STATE	Adv Arvind Sehdev	22.10.2019	07-10-2022
34	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/1084/2019	DAVINDER VS SHRI RAM TRANSPORT	Adv Harsh Nagra	28.08.2019	26-10-2022
35	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/1266/2019	ASHWANI VS HDFC	Adv JP Dhull	13.10.2019	21-10-2022
36	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/548/2022	SANDHU RICE VS PB STATE	Adv Ravinder Rana	21.07.2022	14.10.2022
37	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/1188/2019	HARBHAGAT VS HDFC	Adv Surinder S Rana	21.09.2019	27-10-2022

Form 6 (Punjab)													
Contested Commercial cases disposed during the month of October, 2022													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		FATEHGARH SAHIB	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Sh. Parinder Singh, PCS, CJS, D, Jalandhar	Jalandhar	CS/4038/2017	Harmesh Metal Company vs. Apex Piping System Private Limited	Sh. Gurpreet Singh (Adv. For the plaintiff) and Sh. V.K. Sareen (Adv. For the defendant)	'14-12-2017	No	'03-10-2022	1755	Contested	--	---	CPC U/o 7 Rule 2
	Sh. Parinder Singh, PCS, CJS, D, Jalandhar	Jalandhar	CS/2289/2014	DARCL Logistics Ltd. vs. KEW Industries Ltd.	Sh. Arun Kant Sharma (Adv. For the plaintiff) and Sh. Deepak Sidana (Adv. For the defendant)	'27-10-2014	No	'04-10-2022	2899	Contested	--	---	CPC U/o 7 Rule 2
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Ms. Harsimranjit Kaur, CJD, Ludhiana	Kapurthala	CS/4707/2017	Harjinder Singh Vs. The Municipal Corporation, Ludhiana	Sh. Ashok Mittal/ Sh. Vijay Kumar	43048	No	44861	1813	Contested	-	-	-
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms.Anshu Shukla, ADJ	Chandigarh	110/2015	MS Sadashiv Holdings Pvt Ltd. Vs. Ms Nirmal Bhang	Sh. P S Rana	15-05-2015	no	12-10-2022	2705	Dismissed			34